

07.01.2010

OA No. 220/2009 with MA 216/2009

Mr. Anupam Agarwal, Counsel for applicant.
Mr. Kunal Rawat, Sr. Standing Counsel for respondents.

Heard learned counsel for the parties.

Learned counsel for the applicant submits that in view of subsequent development whereby relief has been granted to the applicant, he wants to withdraw this OA.

In view of what has been stated above, the present OA shall stand disposed of as withdrawn. No order is required to be passed in MA No. 216/2009, which shall also stand disposed of accordingly.

B.L. KHATRI
(B.L. KHATRI)
MEMBER(A)

M.L. CHAUHAN
(M.L. CHAUHAN)
MEMBER (J)

AHQ

16/1/12
दिनांक के आदेशानुसार मेरी
उपस्थिति में दिनांक 16/1/12
को भाग-II व III नष्ट किए गए।

Section Officer (Judge)
Central Administrative Tribunal
Delhi Bench, 16/1/12